

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Intra transfers & postings are being made with immediate effect :

S. N	Name & Emp. Code of the Official	From	To
1.	Rajinder Kumar EC: 10477	Desg: Peon Role: Peon Posting: Facilitation Centre Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC
2.	Manish Kumar Meena EC: 64369162 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Facilitation Centre Distt: Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

NK 10/5/23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

37129-148

No...../ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 10 MAY 2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Ld. Officers/Officer-In-Charges concerned.
3. The DDO, Accounts Branch, Central, THC, Delhi for further necessary action, as per rules.
4. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
6. The Officials concerned for immediate compliance.
7. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Jabbar
10/05/23

Administrative Officer (Judicial),
Admn. Branch-III

O/o PRINCIPAL DISTRICT & SESSIONS JUDGE(HQs)DELHI